### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

#### **Appeal No. 283 of 2017**

Dated: 20<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

**Jaiprakash Power Ventures Limited** 

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant(s) : Mr. Venkatesh

Mr. Pratyush Singh Mr. Ashok Shukla

Counsel for the Respondent(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal for R.1

Mr. Ravin Dubey for R.2

## **ORDER**

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 19.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>01.02.2018.</u>

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai) Chairperson